

(e) amount of damage (in terms of Rupee) caused by flood in the area, yearwise since 1975 to 1979?

**THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY):** (a) to (e). The information is being collected and will be placed on the Table of the House.

**Release of water from Farakka barrage for Hooghly in 1980**

299. **SHRI NARAYAN CHOUBEY:** Will the Minister of IRRIGATION be pleased to state:

(a) what amount of water did the Hooghly receive from Farakka barrage in the lean months of 1980, month by month;

(b) whether Calcutta and Haldia ports are facing serious problems due to shortage of water; and

(c) if so, what remedial measures Government have to suggest and work upon to save Calcutta and Haldia?

**THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY):** (a) The withdrawals by India at Farakka for Bhagirathi-Hooghly month by month during the lean months of 1980 are as under:

Month Withdrawals at Farakka (Cuses)

January, 1980	30,278
February, 1980	15, 249
March, 1980	14,271
April, 1980	14,390
May, 1980	25,999

(b) and (c). The low flows this year have proved to be of great disadvantage to the Calcutta Port. The Indian proposal for augmentation of Ganga flows in the dry season has been placed for the consideration of the Indo-Bangladesh Joint Rivers Commission along with the Bangladesh proposal. The Government of India are pursuing all possibilities to ensure the full requirements of Calcutta Port.

**Construction of Hindustan Fertiliser Corporation of India at Haldia**

300. **SHRI NARAYAN CHOUBEY:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have completed the construction of Hindustan Fertiliser Corporation of India's factory at Haldia;

(b) what were the various target dates for its completion and start of production therein;

(c) what had been first estimate for its construction and whether the same has been changed again and again; and

(d) if so, how many times the said estimates has been changed and reasons thereof?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL):** (a) Although the project is mechanically complete, the commissioning activities are held up on account of non-availability of power.

(b) The Techno Economic/Feasibility Report for the project placed the target date of September 1976 for commercial production. The project authorities had to revise these targets in the course of actual implementation of the project thrice as given below:—

	1st revision	2nd revision	3rd revision
Commercial production date	1-11-79	1-4-80	1-4-81

(c) and (d). In November, 1971 Government had approved the project at the estimated cost of Rs. 88.03 crores. The revised cost estimates of the project approved in February 1979 were Rs. 228.51 crores, on the basis that commercial production could start by 1-11-79. Since the project could not be commissioned for want of power, the cost estimates are being revised by the Company. The reasons for the increase were:—

(i) Change in scope and original provisions found inadequate

(ii) delay in completion of civil works and delivery of equipments; and

(iii) price escalation.

#### **Request from J. & K. State for Additional Power Supply**

301. SHRI GULAM RASOOL KO. CHAK: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether the Jammu and Kashmir Government had requested the Union Government to meet the requirements of about 60 MW of power to cover the present gap and meet future demand;

(b) if so, what is the present generation capacity of the State; and

(c) to what extent it is less than the required one?

THE MINISTER OF ENERGY AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) to (c). Against an installed capacity of approx. 206.18 MW, the peak demand varies between 150 and 160 MW. During peak hours, about 30-40 MW of assistance is received from Punjab. A quantity of 10 MW

is also being received from the Bhakra System.

A request for an additional 10 MW from Bhakra System has been received. As the Bhakra System is managed jointly by the partner States this request has been recommended to the Bhakra Beas Management Board (BBMB) for favourable consideration keeping in view the conditions prevailing in the partner States. A request has also been received for re-allocation of power from the Baira-Siul H.E Project. Since firm commitments have been entered into between the Centre and the various States it would be difficult to alter the allocation without the prior concurrence of the concerned States.

In the past, it has been possible to provide emergency assistance to J & K and this can be done in the future.

#### **Shortage of Petrol and Diesel in Kashmir Valley**

302. SHRI GULAM RASOOL KO. CHAK: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that Kashmir Valley has been in the grip of acute shortage of oil;

(b) if so, whether shortage of petrol and diesel pushed at least 35 per cent goods and passengers vehicles off the road;

(c) if so, what was the total demand made by the Jammu and Kashmir State in regard to supply of petrol and diesel; and

(d) to what extent demand of the State Government on these items were met?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) There were reports of shortage of Motor Spirit (petrol) and to a certain extent High Speed Diesel during the 2nd fort-